

Title: Introduction of the Constitution (Amendment) Bill, 2000.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 16, etc.)

SHRI PRAVIN RASHTRAPAL (PATAN): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI PRAVIN RASHTRAPAL : I introduce the Bill.

*Published in the Gazette of India, Extraordinary, Part-II, Section 2, dated 20.4.2000.